

DIVISION BENCH  
COURT - I

S-9

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1681(KB)2018  
IA(I.B.C)/1328(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> JULY 2024**

IN THE MATTER OF	PARAG SALES CORPORATION VS HVR PROJECTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearance via video conference/physically**

**For the Liquidator**

**Mr. Shaunak Mitra, Adv.**

**ORDER**

1. Ld. Counsel for the Liquidator present.

**IA(I.B.C)/1328(KB)2024**

2. Registry is directed to issue notice to the respondent by speed post and email and place tracking information on record.

3. Post this matter on **19.08.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**